## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

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PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2017

NAME OF THE PETITIONER(S)

: ABHIJIT SURLAKER

NAME OF THE RESPONDENT(S)

: AVEDA INFO TECH PVT LTD

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

**DESIGNATION** 

REPRESENTATION BY WHOM

COUNSEL FOR PETITIONERS

Proleash GoklANET

## **ORDER**

Counsels representing both the parties are present. Counsel for petitioner filed an affidavit alongwith e-mail communication in support of his claim and copy of the same is served to the other side. Counsel for respondents sought time to reply to the affidavit filed by petitioner. Time extended for final arguments and also for filing the reply by the counsel for respondents. Put up on 10.02.2017 at

10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)